

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(CA)/96/CHE/2021**

**NAME OF THE PETITIONER : Nikhath Fathima**

**NAME OF THE RESPONDENT(S) : Maschmeijer Aromatics India Pvt Ltd  
& 4 Others**

**UNDER SECTION : Sec 58 of CA 2013**

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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : Maschmeijer Aromatics India Pvt Ltd  
& 4 Others

PETITION NUMBER : CP(CA)/97/CHE/2021

APPLICATION NUMBER : a) IA(CA)/117(CHE)/2023  
b) IA(CA)/61(CHE)/2024

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**207. CP/96/CHE/2021**

**211.a. IA(CA)/117(CHE)/2023 IN CP/97/CHE/2021**

**211.b. IA(CA)/61(CHE)/2024 IN CP/97/CHE/2021**

**ORDER**

Ld. Counsel Mr. Mohamed Wasif Khan N for the Applicant. Ld. Sr. Counsel Mr. R. Sankaranarayanan for the Respondent.

Applicant Counsel sought adjournment as the Senior is held up. Counsel for the Respondent raised the issue of abatement. The Applicant is directed to take further steps.

List the matters for hearing on **05.08.2024**.

**Sd/-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**Sd/-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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